## केन्द्रीय विद्यत विनियामक आयोगु CENTRAL ELECTRICITY REGULATORY COMMISSION

4<sup>TH</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi-110001 Phone: 011-23353503; fax-23753923

To Date: 22<sup>nd</sup> May 2024

Shri Venkatesh, Advocate for NTPC, SKV Law Offices, B-50, Defence Colony, New Delhi-110024.

Subject: Request for time extension in Petition No. 189/GT/2020 -reg.

Ref: Your request letter dated: 20.3.2024;

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Sir,

With reference to your letter dated 20.3.2024 on the above subject, I am directed to inform that your request for extension of time for filing additional information has been granted and the same is extended till **30.5.2024**, after serving the same to the Respondents.

- 2. The Respondents shall file their reply on or before **17.6.2024** after serving copy to the Petitioner, who may file its rejoinder, if any, by **27.6.2024**. The due date for filing the additional information and reply/rejoinder shall be strictly complied with and no extension of time shall be granted.
- 3. The matter shall be listed for hearing on **9.7.2024.**

Yours sincerely,

Sd/-(Deepak Pandey) Assistant Chief (Law)

Copy to:

All Respondents